NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 14th NOVEMBER, 2023, 10:30 A.M.

CP No. 28/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Shivananda Plantation Pvt. Ltd.-Vs- ROC, Odisha
Under Section	252 (3)

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Pankaj Khandelwal, Adv.
Mr. Saurav Tibrewal, Adv.

For Respondent (s) Mr. Ujjwal Kumar, Company Prosecutor. ROC, Cuttack.

ORDER

Ld. Counsel Mr. Pankaj Khandelwal appears on behalf of the petitioner. Ld. Company Prosecutor, Mr. Ujjwal Kumar appears on behalf of the ROC, Cuttack. Petitioner side has not filed the photocopy of the signed balance sheet, only true copy has been filed. The counsel appearing for the petitioner wants time to file signed photocopy of original balance sheet. Hence, matter is adjourned to 11.12.2203.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Vishal